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NOTIFICATION
INCOMETAX

No. 1472 (F.No.197/45/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Incometax Act, 1961 (43 of 1961), the Central Government hereby notifies "People's Action for Development (India)" for the purpose of the said section for and from the assessment year(s) 1976-77.

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(M. SHASTRI)
UNDER SECRETARY, TO THE GOVT. OF INDIA

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